

5. Sri Vasavi Engineering College, Pedatadepalli, Tadepalligudem-534 101 (West Godavari Dist.,) (Andhra Pradesh) affiliated to Jawaharlal Nehru Technological University, Kakinada
6. Sri SivasubramaniyaNadar College of Engineering, Rajiv Gandhi Salai, Kalavakkam-603 110 (Tamilnadu) affiliated to Anna University, Chennai
7. Jai Hind College Basantsing Institute of Science & J.T. Lalvani College of Commerce, 23-24 Backbay Reclamation, A-Road, Churchgate, Mumbai-400 020 affiliated to University of Mumbai, Mumbai-400 032
8. Shri Vile Parle Kelavani Mandal's Mithibai College of Arts, Chauhan Institute of Amrutben Jivanlal College of Commerce and Economics, Vile Parle (West), Mumbai-400 056 affiliated to University of Mumbai
9. Silicon Institute of Technology, Silicon Hills, Patia, Bhubaneswar affiliated to Biju Patnaik University of Technology, Rourkela, Odisha
10. Raghu Institute of Technology, Dakamarri (V), Bheemunipatnam (M), Visakhapatnam (Dist.,) Andhra Pradesh-531 162 affiliated to Jawaharlal Nehru Technological University, Kakinada, Andhra Pradesh
11. Siddhartha Institute of Science and Technology, Siddharth Nagar, Narayanavaram Road, Puttur-517 583 (Andhra Pradesh) affiliated to Jawaharlal Nehru Technological University, Ananthapur
12. SIES College of Arts, Science & Commerce, Plot 83/84 & 106/107 Sion (West) Mumbai-400 002 (MS) affiliate to University of Mumbai, Mumbai-400 002
13. Rayat Sikhshan Sansthan's Karmaveer Bhaurao Patil College, Sector-15A, Vashi, Navi Mumbai-400 703 affiliated to University of Mumbai
14. R.J. College of Arts, Science & Commerce, Opp. Ralway Station, Mumbai-400 086 (Maharashtra) affiliated to University of Mumbai, Fort Mumbai-400 032

Draft law to replace UGC

248. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has formulated any draft law to replace University Grants Commission (UGC) and other regulatory framework for higher education in the country;

(b) if so, the details thereof; and

(c) the details of funding pattern proposed in the draft law for higher educational institutions/universities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) and (b) The Ministry has prepared a draft Higher Education Commission of India Bill, 2018 for repeal of the University Grants Commission (UGC) Act and setting up Higher Education Commission of India (HECI) for promoting the quality of academic instruction, maintenance of academic standards and autonomy of higher educational institutions for free pursuit of knowledge, innovation, incubation, skills and entrepreneurship, and for facilitating access, inclusion and opportunities to all, and providing for comprehensive and holistic growth of higher education and research in a competitive global environment.

The Ministry has put the draft Higher Education Commission of India Bill, 2018 in public domain on 27.06.2018 for seeking comments and suggestions from educationists, stakeholders and general public before 20.07.2018. As on 15th July, 2018, 7529 suggestions/comments covering Members of Parliament, State Governments, academicians, teacher unions, Chambers of Commerce, students etc. have been received and appropriate changes are being made in the draft Bill based on public feedback.

(c) The grant disbursement function to Universities and Colleges is now proposed to be located in an entity which works in a transparent, merit-based approach through an ICT enabled platform.

Homework for classes 1st and 2nd

249. SHRI DHARMAPURI SRINIVAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is planning to amend the RTE Act and do away with the practice of homework to the students of 1st and 2nd classes;

(b) if so, the details thereof; and

(c) whether it is also a fact that Government is proposing to reduce the syllabus by half and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) There is no such proposal